

CASE NO. & TITLE	NAME OF THE COURT
SLP No. 27329/12@IRDA v. Radiant Overseas & Ors.	Supreme Court
Civil Appeal Nos 4678-4681 of 2018. Marsh India Insurance Brokers Ltd v M/S Atkins Special Risks Ltd and ors	Supreme Court
SLP No.23789 of 2018-UII Co Vs Jay Prakash Tayal	Supreme Court
WP # 3266/06 @ Anand Ranga Rao vs NIA & Ors	Andhra Pradesh High Court
WP No. 4029 of 2014-K.L.N.Raghava Kumar Vs. UOI & IRDA	Andhra Pradesh High Court
WP No. 4888 of 2014 Sanjeev Kuamr Jain Vs UOI & IRDA	Andhra Pradesh High Court
CC No. 789 of 2014, R. Kumar Vs M. Pulla Rao, ED (I/C) IRDA	Telangana State & Andhra Pradesh High Court.
WP No. 16911 of 2014, S. N. Jayasimhan Vs IRDA.	Telangana State & Andhra Pradesh High Court.
WP No.19520 of 2014-Rakesh Kumar Kadayala Vs. IRDA	Telangana State & Andhra Pradesh High Court.
WP No. 28781 of 2014, T. Harish Vs IRDA & 3 others	Telangana State & Andhra Pradesh High Court.
WP No. 9314 of 2015 -K Jagadeesha Reddy & 4 Ors Vs. IRDAI & IIB	Telangana State & Andhra Pradesh High Court.
WP No. 11844 of 2015- H. Babu Yogish Vs. IRDA	Telangana State & Andhra Pradesh High Court.
WP No. 28571 of 2015, Avantika Contractors (I) Ltd Vs UOI & Ors.	Telangana State & Andhra Pradesh High Court.
SR No.3164 of 2015 in crime No.912 of 2014 @Vakiti Sudhakar (protest petition)	Telangana State & Andhra Pradesh High Court.
WP.No.11227 of 2016 @ Excellent Insurance Broking Services Ltd. Vs Union of Inida & Ors	Telangana State & Andhra Pradesh High Court.
WP 4136/2016 A Shiv Sankar Reddy & ors Vs. State of AP/Agricultural Insurance company of India	Before High Court of Hyderabad
WP 3187/2016 K Shiv Sankar Reddy & ors Vs. State of AP/Agricultural Insurance company of India	Before High Court of Hyderabad
WP /2016 A Shiv Sankar Reddy & ors Vs. State of AP/Agricultural Insurance company of India	Before High Court of Hyderabad
15013/2016 S Srividya Vs IRDAI & Liberty Videocon	Before High Court of Hyderabad
WP 19086/2016 Matrix Financial services Vs IRDAI & Tata AIG ,	Before High Court of Hyderabad
WP No 9640 of 2016. V. Venkat Rao and Ors. V UIIC	Before High Court of Hyderabad
W.P.No.22461/2017 - Shabbir Ali Vs UOI	Before High Court of Hyderabad
WP.No.20716 of 2017 - Shanti Priya Vs IRDAI	Before High Court of Hyderabad
WP.No.27220 of 2017- Atkins SPL. Risks Ltd. Vs IRDAI	Before High Court of Hyderabad
PIL No.144 of 2017- CH Venkat Raman	Before High Court of Hyderabad
WP No 10931 of 2015. Bank of India Vs IRDAI & Ors	Before High Court of Hyderabad
WP No 21916 of 2017 Dastagri Pedda V State of Telangana	Before High Court of Hyderabad
WP 32963/2014 Excellent Ins Broking Services v IRDAI & Ors	Before High Court of Hyderabad
WP 5479 of 2014- S. Daljeet Singh v IRDA & Ors	Before High Court of Hyderabad
WP No. 26286 of 2018- Akshay Kumar Vs IRDAI & Ors	Before High Court of Hyderabad
WP C No. 65017/06 @ Kanan Sharma Vs IRDA & Ors.	Allahabad High Court
W.P. (Misc) No. 63181/12@ Smt. Abha Mudgil v. State of UP & Ors.	Allahabad High Court
WP.No20358/2013 @ Ashok Kumar Singh VS UOI & Ors	Allahabad High Court
WP.No.22009/2013 @ S.Naushad Ali Vs UOI	Allahabad High Court
WP No. 23611 of 2018- M/s Grand Insurance TPA Vs UOI & Ors	Allahabad High Court
WP No. 18546/2018- Ajeya Kumar Dixit Vs SBI through its chairman & Ors	Allahbad, Lucknow Bench
W.P No. 7350/02 @ National Federation of Insurance Field Workers in India (NFIWI) Vs. IRDA & Ors	Allahabad High Court, Lucknow Bench
W.P. No. 9372 (M/B) 2007 @ Monika Khatri Vs. Commissioner Trade Tax, ICICI, IRDA	Allahabad High Court, Lucknow Bench
W.P. No. 9714 (MB)/07 @ Pawan Kumar Vs. UoI, IRDA & Ors	Allahabad High Court, Lucknow Bench
W.P. No. 1148 (M/B) 2008 - Anuj Kudesia Vs. ICICI Purdential Life Ins. Co. & Ors	Allahabad High Court, Lucknow Bench
2E	Allahabad High Court, Lucknow Bench

WP No. MB 11164/08 @ Dinesh Singh Panwar & Others Vs Union of India & Ors	Lucknow
WP No 4321/09 @ Bindya Vasini Srivastava Vs. IRDA & Ors	Lucknow
W.P. No. 3653/10 (PIL) @ Dhruv Kumar Vs. UOI & Ors	Lucknow Bench
W.P. No.11542/10 @ Dhruv Kumar vs IRDA & others.	Lucknow Bench
W.P. 1347/11(M/S) @ Gyanendra Kumar Srivastava Vs. LIC of India & Ors.	Lucknow Bench
W.P.6164/2011 @Ashfaq Ahmed Vs. IRDA & others	Lucknow Bench
W.P.6180/2011 @ Ravindra kumar seth and others Vs. IRDA & others	Lucknow Bench
WP No. 3044 of 2012 @Dhruv Kumar Vs Uoi &Ors	Lucknow Bench
contempt petition No.921/2012	Lucknow Bench
W.P.1266 (M/B) of 2013 @ Truck operators and Transport Welfare Association and another	Lucknow Bench
WP.No.35245 of 2013 @ Amit Kumar Saini Vs UOI & Ors	Allahabad
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WP NO. 9299 of 2014@ Mehfooz Cold Storage and Allied Industries Pvt.Ltd Vs IRDA and others	Allahabad HC- Lucknow Bench
W.P.N 14267 2016 M/B2016 (PIL) @ Dhruv Kumar Vs IRDAI	Allahabad HC- Lucknow Bench
WP.No.17353 of 2017 - Gyana Chaurasiya Vs IRDAI	Allahabad HC- Lucknow Bench
Misc. Bench No. 23721/2017. M/S New S.S saree Art v. IRDA	Allahabad HC- Lucknow Bench
WP No 29949 M/B of 2017. Shakun Sales v IRDA	Allahabad HC- Lucknow Bench
C.W.J.C. No. 20220 of 2010 @ Pushpa Sinha Vs. Union of India & Ors	Patna High Court
CWJC No. 5874 of 2013, Umesh Chandra v. State of Bihar & Ors.	Patna High Court
WP 5738 of 2016 Sikandar kumar Vs. UOI/ State of Bihar & Ors	Patna High Court
CWJC No.6915 of 2017- Satish Saran Vs UOI & Ors	Patna High Court
C.W.J.C. No. 18288 of 2017- Satish Saran & Ors. Vs Union of India & Ors.	Patna High Court
CWJC No. 2386 of 2017. East and West Educational Society V UOI & Ors.	Patna High Court
CWJC No. 12769/2018- Anil Kumar Anal Vs Union Of India & Ors	Patna High Court
W.P No. 12921(W)/04 @ Sujoy Kumar Giri Vs. State of WB & Ors	Calcutta High Court
AST 4114/04 W.P.22680/04 @ Golden Trust Financial Services & Ors.Vs IRDA & Ors	Calcutta High Court
AST 4115/04 W.P.22681/04 @ Golden Trust Multi Services & Ors. Vs IRDA & Ors	Calcutta High Court
AST 4116/04 W.P.22682/04 @ Golden Corporate Services & Ors. Vs IRDA & Ors	Calcutta High Court
AST 4117/04 W.P.22683/04 @ Golden Multi Services Club Ltd & Anr. Vs IRDA & Ors	Calcutta High Court
AST 4272/04 W.P.22685/04 @ Golden Trust Financial Services & Ors Vs. IRDA & Ors	Calcutta High Court
W.P.No.5814 /05 @ GTFS Multi Services Ltd. Vs. IRDA & Ors	Calcutta High Court
W.P No. 529/05 @ Md. Ali Khan Vs. State of West Bengal & Ors	Calcutta High Court
W.P. 13339(W)/05 @ Madhumita Constructions Vs. UII & others	Calcutta High Court
W.P. 11009(W)/05 @ A.K.Sinha Vs Ins. Ombudsman & Ors	Calcutta High Court
WP # 18325/05 @ P.C.Roy Chowdary Vs. UOI & Ors	Calcutta High Court
W.P No. 4886/06 @ Kripa Sindhu Mondal Vs. IRDA & Ors	Calcutta High Court
W.P No. 15359(W)/06 @ All India General Ins. Agents Assn. Vs. UOI, NIA & Ors	Calcutta High Court
W.P. No. 16874(W)/06 @ Golden Corporate Services Vs. IRDA & Ors	Calcutta High Court
W.P No. 28629/06 @ CHNHB Vs. UOI & Ors	Calcutta High Court

WP 5565/07 @ Bengal Bus Syndicate & Ors Vs. UOI & Ors	Calcutta High Court
W.P. No. 3164/07 @ Jt. Committee of Passengers Vs. UOI & Ors	Calcutta High Court
W.P. No. 7853/07 @ Bhawani Singh Vs. Tata AIG & Ors	Calcutta High Court
W.P. No. 13817/07 @ Majaffar Ali Khan Vs. UOI & Ors	Calcutta High Court
W.P. 2518 (W)/08 @ Deep Banerjee Vs. UOI & Ors	Calcutta High Court
W.P. No. 842/09 @ Auombiqa S.Mansatta Vs. IRDA & Ors	Calcutta High Court
W.P. No. 15392/09 @ Azizul Haque Vs. State of WB & Ors	Calcutta High Court
W.P. No. 25400/09 @ Tapan Kumar Ghosh & Ors Vs. UOI, IRDA & CHNHB	Calcutta High Court
W.P. No. 304/09 @ Sujit Kumar Banerjee Vs. NIC & Ors	Calcutta High Court
WP No. 1332/09 @ Mukesh Kumar Agarwal Vs. IRDA & Ors	Calcutta High Court
W.P. No. 19198/10 @ Pradipta Bhattacharya Vs. UOI & Ors	Calcutta High Court
WP No. 1317/10 @ Sikdar Enterprises P. Ltd. Vs. IRDA & Ors	Calcutta High Court
W.P. No. 3329 of 2011 @ Excide Industries Limited & Another. Vs. IRDA & Ors.	Calcutta High Court
W.P N.O 7376 of 2011@ Asansol Mini Bus Association	Calcutta High Court
W.P N.O 7748 of 2011@ Inter and Intra region Bus Association	Calcutta High Court
W.P No.9027/ 2011@ Federation of West Bengal Truck Operators Association; CPAN.1430/2011 contempt petition	Calcutta High Court
W.P No.11155/2011@ Howrah District Bus and Mini Bus Operators Welfare Association & other Vs. UOI	Calcutta High Court
W.P.11352/2011 @ Joint Council of Bus Syndicate Vs. Union of India & others	Calcutta High Court
W.P.12618/2011 @ Mini Bus Op0erators Co-ordination committee & others Vs. Union of India and others	Calcutta High Court
W.P.12830/2011 @ Birbhum Zilla Bus Malik Samity & others Vs. Union of India	Calcutta High Court
W.P.16550/2011 @ Burdwan District Bus Assn. Vs. IRDA & others	Calcutta High Court
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W.P. No. 314@12 Pradipta Bhattacharya v. UOI & Ors.	Calcutta High Court
W.P. No. 570/12@Priyanka Mukherjee v. UOI & Ors.	Calcutta High Court
W.P. No. 15805(W) of 2012@ Ananda v. LIC & ors.	Calcutta High Court
W.P.17221 (w) of 2012 of Arvind Agrawal v. Union of india 7 others	Calcutta High Court
W.P. 25056 (W) of 2012@ Tarun Kumar Jana v. LIC & ors	Calcutta High Court
W.P. No. 1430/13@ General Insurance Development Officers Federation v. Anr. V. United India Insurance Company Ltd. & Ors.	Calcutta High Court
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WP No. 3777 (w) of 2015, Shri. Kanta Mimani Vs IRDA & Ors	Calcutta High Court
WP 1722/2016 Krishna Agro Tech Vs UOI & Ors	Calcutta High Court
WP 5890 of 2016 Asish kumar Choudhury Vs. UOI & Ors	Calcutta High Court
CAN 3504 of 2016 MAT no.353 of 2016, Insurance Ombudsman Vs. Jayashree Polytex Ltd & Ors	Calcutta High Court
WP 6554 of 2016 Karabi Das Vs. State of WB & Ors	Calcutta High Court
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WP 9832/2016 Burdwan Dist Bus owners Association Vs 4 PSUs	Calcutta High Court
WP 10685/2016 (PIL) Yavni Welfare Society Vs Govt of WB & ors	Calcutta High Court
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WP No. 21044 of 2018- Sanjoy Kumar Banerjee & Anr. Vs IRDAI & Ors	Calcutta High Court
WP 21563 (W) Murari Mohan Patra & Ors. V UoI	Calcutta High Court
W.P. # 1056/06 @ P.S.Kalantri Vs. Oriental & Ors	Chhattisgarh High Court at Bilaspur
W.P No. 6249/06 @ Daneshwar Dubey Vs NIA & Ors	Chhattisgarh High Court at Bilaspur
W.P. No. 4244/07 @ Surendra Kumar Agrawal Vs. UOI, IRDA & Oriental	Chhattisgarh High Court at Bilaspur
WP (C) No. of 2018- M/s Vision E-Medi Solutions Insurance TPA Vs State Chhattisgarh & Ors	Chhattisgarh High Court at Bilaspur
W.P. No. 2262/05 @ HDFC Standard Life Vs. UOI & Ors	Delhi High Court
CMP No. 6728/06 @ Narender Khanna Vs. Commissioner of Police & Ors	Delhi High Court
W.P. No. 121/2010 @ Vipul Med Corp TPA Vs. CBDT & IRDA	Delhi High Court
LPA No. 218/10 @ IRDA Vs. Universal Mediaid Services	Delhi High Court
W.P. No. 5402/10 @ Anita Khanna Vs .UII & ors	Delhi High Court
W.P. (Civil) No. 3145/2011 and 10349 of 2016 Dr. Rajeev Sharma Vs. UOI& ors	Delhi High Court
WP No. RSA No.25/2012 @ OIC Vs B.R.Kashyap	Delhi High Court
WP / 2012 @Delhi Study Group Vs. Reserve Bank of India	Delhi High Court
W.P.(C) No. 704 /13@ Society for Consumers & Investors Protection v. UOI & Ors	Delhi High Court
W.P. No. 1639/13@Dr. Punjab & Sind Bank officers Union v. UOI & Ors.	Delhi High Court
W.P. No. 3787of 2013@Radiant Overseas Pvt. Ltd. v. RBI & Ors.	Delhi High Court
W.P. No. 6695 Of 2013-Shivalik Prints Ltd. Vs.IRDA & Anr.	Delhi High Court
WP (C) No. 7709 of 2013 Vidya Sagar Vs. IRDA & 2 Ors.	Delhi High Court
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W.P.No.6913 of 2017 - IIISLA Vs New India Assurance Co.Ltd.	Delhi High Court
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WP No 190/2018 Flovel Energy Pvt Ltd v NIC and IRDA	Delhi High Court
WP no 6056/2018. Vidya Bhushan Sehgal v IISLA + 24 cases	Delhi High Court
WP No. 8842/2018- All India IDBI Officers Association Vs UOI & Ors	Delhi High Court
WP (C) No. 7958 of 2018- M/s Pro-Interactive Services Pvt. Ltd. Vs New India Assurance Co. & Ors	Delhi High Court
WP (C) No. 8824/2018- M/s Grand Insurance TPA Pvt. Ltd. Vs UOI & Ors.	Delhi High Court
W.P. (C) No. 6887/2018- Satish Chandra Vs New India & Anr	Delhi High Court
W.P.No. 3651/2000 -Greater Guwahati United Motor Transport Assn Vs. UoI, TAC & Ors	Gauhati High Court
W.P. No. 3868/05 @ Pankaj Kumar Nath vs IRDA	Gauhati High Court
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WP No. 1678 of 2015, Sri. Biman Phukan Vs IRDA & Ors	Gauhati High Court
WP 6881/2015 Guwahati-HCPhanindra Pator Vs IRDAI & ors,(Bajaj Allianze)	Gauhati High Court
SCA No. 14327/03 @ CERC Vs. NIA & Ors	Gujarat High Court
LPA No. 276/04 converted to 15/05 @ Rekha Kirit Mehadia Vs. LIC & Ors	Gujarat High Court
SCA No. 6318/07 @ Ellora Time Ltd (Ajanta Ltd) Vs.NIA & Ors	Gujarat High Court
SCA No. 10812/09 @ IISLA Vs. IRDA & 13 ors	Gujarat High Court
SCA No. 1202/10 @ Sampat Heavy Engineering Ltd. Vs. ECGC & IRDA	Gujarat High Court
W.P. No.4550/06 @ N.M. Bijlani Vs. NIA & Ors	Gujarat High Court
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Wp(PIL)NO.81/2011@Mukesh Mancharam Khatri VsUnion of india &16Respondents	Gujarat High Court
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SCA No. 12239/2018- Grand Insurance TPA Vs UOIU & Ors	Gujarat High Court
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W.P. No. .../09 @ Meena Devi Vs. UOI & Ors	Jharkhand High Court at Ranchi
OW.P No. 895/04 @ Institute of surveyors & Adjusters Vs. IRDA & Ors	Jammu & Kashmir High Court
W.P. No. 6545/08 @ M.N.Subramanya Vs. UOI & Ors	Karnataka High Court
W.P. No. 3453/08 @ Anil Kumar Venkata Rao Vs. IRDA	Karnataka High Court
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W.P.No.19448/2011 @ Federation of Karnataka Lorry Owners Associations Vs. IRDA & others	Karnataka High Court
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W.P.No.18147/2011 @ Karnataka Bus Owners federation Vs. IRDA & others	Karnataka High Court
W.P.No.21166/2011 @ The President, Transport Cooperative society ltd. Vs. IRDA & others	Karnataka High Court
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WP No. 29026 of 2018- Sreedhar Raju S. Vs Union of India & Ors	Karnataka High Court
WP No. 29028 of 2018- Vishwanath C. Tarali Vs Union of India & Ors	Karnataka High Court
W.P.47896/2012 @ M/s. Microtex India Ltd. Vs. IRDA and others	Karnataka High Court
WP No. 101265/2013@ Gurusiddappa v. Chairman, IRDA	Karnataka High Court (Gulbarga Bench)
WP No. 2381 of 2015, Karnataka State Legal Aid Service Authority Vs State of Karnataka & Ora	Karnataka High Court
WP no 11417 of 2015. Dr. Raviprakash v UoI	Karnataka High Court
WP 36774-36814 of 2016. the Totagars Rural Co-op Agricultural Credit Society and Ors. V UoI	Karnataka High Court
W.P. No. 20080/06 @ Abdul Khader & others Vs. UOI & Ors	Kerala High Court
W.P(C) No. 22484/06 @ Tom Thomas vs. NIC & Ors	Kerala High Court
W.P(C) 25407/06 @ Pescados Sebel Exports P. Ltd. Vs. UII & Ors	Kerala High Court
W.P. No. 34256/07 @ Balanatarajkumar B Vs. Reliance Life & Ors	Kerala High Court
W.P. No. 18850/09 @ Kurian Isac Vs. United India Ins. Co. Ltd & Ors	Kerala High Court
WP No. 29683/09 @ Kristfin Vs. BSNL & Ors	Kerala High Court
W.P. No. 7674/10 @ C.R.Prasad Vs. LIC & Ors	Kerala High Court
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WP © No. 10460 of 2015, Oleena Mahila Samajam Vs IRDAI & Ors	Kerala High Court
WP © No. 7657 of 2015, TM Prabhakara Kaimal Vs IRDAI and ICICI Prudential Life Ins. Co. Ltd.	Kerala High Court
WP (c) No. 6582 of 2015, TM Prabhakara Kaimal Vs IRDAI and SBI Life Ins. Co. Ltd. Ors	Kerala High Court
WP No. 20386 of 2015, The Co-ordination Comiittee of employees, Ins. advisors & Customers Vs Aegon Religare Life Ins. Co. & Ors.	Kerala High Court
WP (C) No.25344 of 2016 @ Sajith T @ Ors Vs LIC of India & Ors	Kerala High Court
WP 41030/2017. Jiji Lanithottam vs. UoI and Ors.	Kerala High Court
WP 12197/2017. Rajamma v IRDA and Ors.	Kerala High Court
WPC no 16937/ 2017 Binu John Vs IRDAI & Ors	Kerala High Court
Motor Third Party Premium Revision Cases	Kerala High Court
Vrious WP V IRDI & Ors. motor Third Party Premium Revision Cases	Kerala High Court
WP No 25586 of 2015	Kerala High Court
WP (C) NO 28697 of 2016. Rekha v LIC and Ors.	Kerala High Court
WP 20083 of 2017. Anil V v OIC	Kerala High Court
13141 of 2018. Baiju C.K v IRDAI	Kerala High Court
W.P No. 1153/07 @ Bus Owners Assn Samiti Vs. State of MP & Ors	Madhya Pradesh High Court, Jabalpur Bench

WP No/2018 Grand Insurace TPA v UoI and Ors.	Madhya Pradesh High Court, Jabalpur Bench
W.P.2263 of 2013	Before of High Court of MP, Gwalior Bench
WP No.729 of 2014-Bhagwan Singh Vs. ICICI Prudential and Others	Before of High Court of MP, Gwalior Bench
W.P No. 43369/02 @ P.Soundarajan Vs. IRDA	Madras High Court
W.P No. 3854/03 @ Sivasubramaniam Vs. IRDA & Ors	Madras High Court
W.P. No. 10115/03 - S.Kandaswamy Vs. IRDA	Madras High Court
W.P No. 17175/03 @ K.R Kishor Vs. IRDA & ors	Madras High Court
W.P No. 19568/03 @ N. Venkata Ratnam Vs. IRDA & Ors	Madras High Court
W.P No. 12043/04 @ Sethu Raman Vs. IRDA & another	Madras High Court
W.P.18032 /2011 @ R.Uma Vs. IRDA and others	Madras High Court
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CC No. 771 of 2016, Smt. Rajni Jain vs M/s. Future Generali Life Ins. Co. Ltd. & Ors. IRDAI No. 4	Dt. Consumer Forum, Bhopal- MP
CC No. 772 of 2016, Mr. Sunil Kumar Jain vs M/s. Future Generali Life Ins. Co. Ltd. & Ors. IRDAI No. 4	Dt. Consumer Forum, Bhopal- MP
CC No. 773 of 2016, Mr. Sunil Kumar Jain vs M/s. HDFC Standard Life Ins. Co. Ltd. & Ors. IRDAI No. 3.	Dt. Consumer Forum, Bhopal- MP
CC No. 657 of 2016, Mr. B. Narayan Singh vs BM, Bank of Baroda & Ors. IRDA No. 4	Dt. Consumer Forum, Jabalpur- MP
CC No. 104 of 2017, Smt. Vandana Tiwari vs IRDA, LIC of India & Ors. IRDA No. 1	Dt. Consumer Forum, Jabalpur- MP
CC No. 105 of 2017, Smt. Urmila Tiwari vs IRDA, LIC of India & Ors. IRDA No. 1	Dt. Consumer Forum, Jabalpur- MP
CC No. 106 of 2017, Mr. Avnish Tiwari vs IRDA, LIC of India & Ors. IRDA No. 1	Dt. Consumer Forum, Jabalpur- MP
CC No. 180/06 @ Shri.H.R.Desai vs. NIA & Ors	District Forum, Mumbai
CC No. 6/07 @ Tejaswini Abbasahab Patil Vs. United India & Ors	Dist. Consumer Forum, Kolhapur
CC No. 476/2008 @ D Gangawanale Vs Kotak Mahindra Old Mutual Life Insurance Co. Ltd. & Ors	District Forum, Mumbai
Compl No. 339/10 @ Moreshwar Hari Kulkarni Vs. ICICI & Ors	District Forum, Pune
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P.D.F. No. 84/2011 @ Shailendra D. Raste Vs. IRDA & Ors.	District Consumer Disputes Redressal Forum, Pune
CC No. 407/06@ Kora Amruta Exports v. National Insurance Co. & Ors.	Consumer Dispute Redressal Forum, South Mumbai.
CC No. 35 of 2015, Smt. Rita Prasad & Ruchita Prasad vs Aviva Life & Ors	District Forum, Mumbai
CC No. 44 of 2015, Anil Gopal rao Vs Reliance Life & IRDAI.	District Consumer Forum, Akola- Mumbai
CC No. 303 of 2015, Mr. Sudhakar D. Apte. Vs LIC of India & Anr. IRDAI No. 2	District Consumer Forum, Mumbai
CC No. 380 of 2015, Mr. Shivaji P. Gangaram Munde Vs IRDAI & Ors.	District Consumer Forum, Nanded- MH
CC No. 410 of 2016, Mr. Rohan vs TATA AIG Gen. Ins. Co. Ltd. & Ors. IRDAI No. 5.	District Consumer Forum, Nagpur- MH
CC No. 246 of 2016, Mr, Ujjwala Sanjiv Ratnaparkhi vs M/s. National Ins. Co. Ltd. & Anr. IRDAI No. 2.	District Consumer Forum, Nagpur- MH
CC No. 62 of 2017, Mr. Kartik Ishwarprasad Khandelwal vs Leehan Retailers Pvt. Ltd. & Ors. IRDAI No. 5	District Consumer Forum, Thane- MH
CC No. 85 of 2017, Mr. Radheshyam Laxminarayan Soni vs M/s. Exide Life Ins. Co. Ltd. & Ors. IRDAI No. 3	Dist. Consumer Forum, Nagpur- MH
CC No. 417 of 2017, Mr. Pankaj Vilasrao Saraikar & Anr. vs M/s. Star Health and Allied Ins. Co. Ltd. & Anr. IRDAI No. 2	Dist. Consumer Forum, Aurangabad- MH
CC No. 2 of 2018, Smt. Jyoti Pankaj Gandhi vs Oriental Ins. Co. Ltd. & Ors. IRDAI No. 7.	Dist. Consumer Forum, South Mumbai- MH
Consumer Case No. 43/12@ Chandra Mohan Jha v. Bajaj Allianz Life Ins. Co. Ltd. & Ors	Dist. Consumer Forum, Shillong
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C.C. No. 138/2010 @ Anita Agrawalla Vs. LIC of India & Ors.	Dist. Consumer Forum

C.C. No. 101/2010 @ Saraswati Sahu v. Axis Bank & Ors. And CC No. 102/12 @Akshay Sahu v. HDFC Bank & Ors.	Dist. Consumer Forum, Angul
Complaint No. .../05 @ Ram Pal Singh vs LIC	District Consumer Forum, Bhiwani
C No. 274/08 @ Ashok Kumar Vs. ICICI Prudential Life & Ors	Dist. Consumer Forum, Sangrur (Punjab)
Case No. 297/08 @ Jogindra Kumar mehta Vs. Oriental insurance & Ors.	Distt. Forum, Yamuna Nagar, Haryana
Case No. 173/09 @ Dr. Sunil Goyal Vs Bajaj allianze	Dist. Forum, Faridabad
Comp No. 174/09 @ Ashok Kumar Vs. Atlas Cycles Inds. Employees Superannuation Fund & Ors	Dist Forum, Sonapat
Comp. No. 351/09 @ Kulwant Singh Vs. Reliance General & Ors	Dist Forum, Mansa (PB)
Comp. No. 04/2010 @ Tejinder Paul Singh Vs. Reliance General & Ors	Dist Forum, Mansa (PB)
Comp. No. 426/09 @ Rajesh Jindal Vs. Reliance Gen. & Ors	Dist Forum, Bathinda (PB)
Comp. No. 05/10 @ Vijay Mittal Vs. Savera Charitable Trust & Ors	Dist Forum, Bathinda (PB)
Comp No. 25/10 @ Jai Gopal Goyal Vs. LIC & Ors	Dist Forum, Bathinda (PB)
Case No. 94/10 @ Jitender Agarwal Vs. Reliance Life & Ors	Dist Forum, Gurgaon (Haryana)
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Case No. 262/10 @ Sumitra Vs. Bajaj Allianz General & Ors	Dist. Forum, Panipat
CC No. 30/10 @ Nirmala Garg Vs. Reliance Life & Ors	Dist. Forum, Bathinda (PB)
CC No. 320/10 @ Rakesh Vs. Oriental Insurance Company Ltd., & Ors.	District Consumer Redressal Forum, Narnaul
CCNo.433/2011 @ Aravind kumar Vs Vipul motors pvt,ltd.	District Consumer Redressal Gurgoan.
CC No.432/2011@Brij Pal Singh Vs Shri Ram General Insurance	District consumer Redressal forum Faridabad.
CC.No.458/2011 @Giri Raj Vs National Insurance Co.Ltd	District Consumer Redressal Forum, Faridabad.
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CC No. 43/2012@ Mr. Harbans Singh Vs M/s. AVIVA Life Ins. Co. Ltd. & Ors.	District Consumer Redressal Forum, Faridkot- PB
CC No. 903/12 @Madan Lal Koundal v. United India Insurance Co. Ltd. & Ors..	District Consumer Redressal Forum Ludhiana.
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CC No. 320 of 2018, Mr. Sukhvir Singh vs Kotak Mahindra Old Mutual Life Ins. Co. Ltd. & Ors. IRDAI No. 3.	Dist. Consumer Forum, Sangrur- PB & HR.
CC No. 321 of 2018, Mr. Sukhvir Singh vs Bajaj Allianz Life Ins. Co. Ltd. & Ors. IRDAI No. 3.	Dist. Consumer Forum, Sangrur- PB & HR.
CC No. 322 of 2018, Mr. Sukhvir Singh vs TATA AIG Life Ins. Co. Ltd. & Ors. IRDAI No. 3.	Dist. Consumer Forum, Sangrur- PB & HR.
O.P. No. 515/2004 @ Selva Ganpathy Vs. LIC & IRDA	District Consumer Forum, Chennai South.
CC No. 207/06 @ C.Saji David vs. National & Ors	District Consumer Disputes Redressal Forum, Coimbatore
C.C. No. 434/2010 @ Venkataraman Vs. National Insurance Co. Ltd. & Ors.	District Consumer Disputes Redressal Forum (South), Chennai
CC No. 208 of 2011, AV, Prakash S/o Chief manager Aviva Life insurance Co.	District Consumer Disputes Redressal Forum, Chennai
Case No.8/2012 @ G.Satish Babu S/o Gunasekar Vs ICICI LOMBARD GENERAL INSURANCE COMPANY LTD	District Consumer Disputes Redressal Forum
CC No. 93 of 2013-P Rajesh Vs. MD, Region Religare Life Insurance Co. Ltd	Dt. Consumer Forum, Kanyakumari Dt. At Nagarcoil
CC No. 424 of 2014,Mrs. M.C. Jemina Nalathem & Anrs Vs Royal Sundaram Alliance Ins. Co. Ltd. & Ors.	Dist. Consumer Forum at Chennai

CC No. 137 of 2016, Mr. K. Chanchal Raj Vs Apollo Munich Health Ins. Co. Ltd. & Anr. IRDAI No. 2	Dist. Consumer Forum at Chennai- TN
CC No. 267 of 2016, Mr. M. Ganesan vs IRDAI & Ors.	Dist. Consumer Forum at Coimbatore- TN
CC No. 389 of 2016, Mr. K. Rana Singh Vs GM, Exide Life Ins. Co. Ltd. & Ors. IRDAI No. 3.	Dist. Consumer Forum, Chennai
CC NO. 04 of 2017, Mr. R. Gokul vs GM, Shriram Life Ins. Co. Ltd. & Ors. IRDAI No. 4	Dist. Consumer Forum, Dindigul- Chennai
CC No. 15 of 2017, Mr. R. Ramakrishnan vs BM, Indian Bank & Ors. IRDAI No. 4	Dist. Consumer Forum, Puducherry- Chennai
CC No. 229 of 2017, Smt. R. Rajeswari vs Branch Officer, Bharti Axa Life Ins. Co. Ltd. & Ors. IRDAI No. 3	Dist. Consumer Forum, Chennai- TN
CC No. 46 of 2018, Smt. L. Bhagyavathi vs LIC of India & Ors. IRDAI No. 2	Dist. Consumer Forum at Chennai
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CC No. 116 of 2012, Mr. Devendra Kumar Vs Aviva Life Ins. Co. Ltd. & Ors	District Consumer Forum, Sri Ganganagar- Rajasthan
CC No.761/2012 @ Suresh Narayan Srivastav Vs TATA AIG Life Insurance & ors	District Consumer Disputes Redressal Forum JAIPUR
CC No. Of 2013, Mr. Om Prakash Vs. Branch Manager Birla Sunlife Insurance Co. & 3 others	Dist. Consumer Disputes Redressal Forum, Pali, Rajasthan.
CC No. 12 of 2014 @ Mr. Narendra Kumar Sharma Vs Bajaj Allianz Life Insurance Co. Ltd & 5 others.	Dist. Consumer Forum, Jhalawar, Rajasthan.
CC No. 446 of 2014, Sunder Dev Prasad Vs Aviva Life Insurance Co. Ltd.	Dist. Consumer Forum, Jaipur- Rajasthan
CC No. Of 2014, Mr. Gulab Chand Vs Bajaj Allianz Life Ins. Co. Ltd. & Ors. IRDAI No. 9 & 10	Dt. Consumer Forum, Pali, Rajasthan
CC No. 497 of 2014- Mr. Ramjilal Mourya Vs. LIC of India & Ors.	Dist. Consumer Forum, Jaipur
Case No. 1058 of 2014, Aditya Bader Vs Max Life Insurance Co. Ltd	Dist. Consumer Forum, Jaipur
Case No. 1059 of 2014, Komal Bader Vs Max Life Insurance Co. Ltd	Dist. Consumer Forum, Jaipur
Case No. 1070 of 2014, Saloni Bader Vs Max Life Insurance Co. Ltd	Dist. Consumer Forum, Jaipur
Complaint No. 944 of 2014, Sirajuddin vs Birla Sun Life Ins. Co. Ltd & Ors	Dist. Consumer Forum, Jodhpur- Raj
CC No. 1259 of 2014, Ramlal Raigar vs Reliance Life & Ors. IRDAI No. 5	Dist. Consumer Forum, Jaipur
CC No. 996 of 2015, Smt. Shashi Sharma Vs ICICI Lombard Gen. Ins. Co. & Ors.	Dist. Consumer Forum, Jaipur- RJ
CC No. 157 of 2015, Shri. Gopal Krishna Sharma Vs Birla Sun Life Ins. Co. Ltd. & Ors. IRDAI No. 4.	Dist. Consumer Forum, Rajasthan
CC No. 209 of 2014, Mr. Nanda Kishor Sharma vs ICICI Bank & Ors. IRDAI No. 4	Dist. Consumer Forum, Kota- Rajasthan
CC No. 857 of 2015, Mr. Hem Singh Chundavath Vs TATA AIG Life Ins. Co. Ltd. & Ors. IRDAI No. 8	Dist. Consumer Forum, Jodhpur-Rajasthan
CC No. 464 of 2016, Mr. Mukesh Saini vs Future Generali India Life Ins. Co. Ltd. & Ors. IRDAI No. 4	Dist. Consumer Forum- III, Jaipur- RJ
CC No. 115 of 2016, Mr. Munna Lal vs M/s. India First Life Ins. Co. Ltd. & Ors. IRDAI No. 5	Dist. Consumer Forum, Pali- RJ
CC No. 804 of 2017, Mr. Ram Singh vs BM, PNB Metlife Ins. Co. Ltd. & Ors. IRDAI No. 2	Dist. Consumer Forum- IV, Jaipur- RJ
CC No. 341 of 2014, Sri. Vonod Kumar Chaturvedi Vs CMD, M/s. Bharti Axa Life Ins. Co. Ltd. & Ors.	Dist. Consumer Forum, Dehradun- Uttarakhand
CF No. 97/2004 @ Smt Seema Vs. LIC & Ors	Dist. Consumer Forum, Agra
Complaint No. 22/06 Govil & Jain Trading Co. Vs. United India & Ors	Consumer Forum, Lucknow
Comp. No. 278/07 @ Maupal Sharma Vs. LIC	District Consumer Forum, Meerut
Case No. 3/2008 @ Suman Yadav Vs. Deepak Jain, Agent, Bajaj Allianz, IRDA	District Forum, Firozabad (UP)

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RS.No. 43/08- Shalini Praveen Vs. MD Iffco Tokyo & Ors	Dist. Judge, Faziabad
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CC No. 117 of 2014, Anil Kumer Vs Aviva Life Ins. Co. Ltd. & Anr. IRDA No. 2	Dist. Consumer Forum, Kanpur- UP
CC No. 1626 of 2013-Girija Shankar Jaiswal Vs. Akash Ganga Net Sales & Ors	Civil Judge, Varnasi- UP
CC No. 328 of 2014, Brijendra Nath Sukla Vs ICICI Prudential Life Ins. Co. Ltd. & Ors.	Dist. Consumer Forum, Gorakhpur. UP
CC No. 92 of 2014, Subhash Chandra Srivasav Vs Sandip Gosh MD & CEO Bharti AXA Life Ins. Co. Ltd & Ors.	Dist. Consumer Forom, Basti- UP
CC No. 203 of 2015, Dr. Sattwik Swarup vs The New India Assurance Co. Ltd. & Ors.	Dist. Consumer Forum, Allahabad- UP
CC No. 334 of 2015, Mr. Santosh Kumar Sah Vs Reliance Life Ins. Co. Ltd & Ors.	Dist. Consumer Forum, Ghaziabad- UP
CC No. 414 of 2016, Mr. Vikas Gupta & Ors. Vs M/s. HDFC Gen. Ins. Co. Ltd. & Ors. IRDAI No. 3	Dist. Consumer Forum, Kanpur Nagar- UP
CC No. 45 of 2016, Mr. Sunil Kant Gupta vs M/s. New India Ins. Co. Ltd. & Anr. IRDAI No. 2	Dist. Consumer Forum, Agra- UP
CC No. 12 of 2017, Mr. Munna Lal vs M/s. Bharti AXA Life Ins. Co. Ltd. & Anr. IRDAI No. 2	Dist. Consumer Forum, Jhansi- UP
CC No. 98 of 2017, Mr. Vipin Kumar Gupta vs M/s. Future Generali India Ins. Co. Ltd. & Anr. IRDAI No. 2	Dist. Consumer Forum, Bulandshahr- UP
CC No. 20 of 2017, Mr. Ananth Prasad vs IRDAI & HDFC Life Ins. Co. Ltd. & Ors. IRDAI No. 1.	Dist. Consumer Forum, Faizabad- UP
CC No. 90 of 2018, Mr. Naveen Kumar Gupta vs Raghuvar Gas Agency & ICICI Lombard Gen. Ins. Co. Ltd. & Ors. IRDAI No. 5.	Dist. Consumer Forum, Kanpur Nagar- UP
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EA No. 118 of 2014 in CC no. 327 of 2012 @ Asit Hazari v. IRDA & Ors.	Dist. Consumer Forum- Kolkatta-II
CC No. 34 of 2015, Smt. Hemlata BadaniVs Bajaj Allianz & Ors.	Dist. Consumer Forum at Siliguri, Darjeeling - WB.
CC No. 507 of 2015, Mr. Faizul Hoque Vs Cholamandalam MS Ins. Service Pvt. Ltd. & Ors. IRDAI No. 6	Dist. Consumer Forum- Kolkatta-II
CC No. 156 of 2016, Mr. Robin Murmu Vs LIC of India & Ors. IRDAI No. 5	Dist. Consumer Forum- Kolkatta-I
CC No. 56/S of 2017, Kaysons Infrastructure Pvt. Ltd. vs BM, SBI General Ins. Co. Ltd. & Ors. IRDAI No. 4.	Dist. Consumer Forum, Siliguri- Kol.
CC No. 99 of 2018, Mr. Anindya Lahiri Vs National Ins. Co. Ltd. & 4 Ors. IRDAI No. 5	Dist. Consumer Forum, Kol- I